

# C.A.T. Bench, JODHPUR

Date of Order

Orders

A 29

21.2.81

None present for the parties

may be listed for hearing

~ 25.7.81.

*C. Krishna*  
**Gopal Krishna**  
Member (Judl.)

*(Kaushal Kumar)*

**(Kaushal Kumar)**  
Vice Chairman

25.7.91

None present for the applicant.  
Mr. G. P. Soral, counsel for respdt.

The T.A. is dismissed  
in default for non-prosecution.

*C. Krishna*  
**Gopal Krishna**  
Member (Judl.)

*(Kaushal Kumar)*

**(Kaushal Kumar)**  
Vice Chairman

Copy of order sent to Pet. & Respdt.  
by Regd. A/D Vide No. 3246 & 3247 dt 8/8/91

②